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% 01.11.2010

Present: Mr. Harish Malhotra Sr. Adv with Mr. Rajender Aggarwal,
Advocate for the Petitioner.
Ms. Prem Lata Bansal, Adv. for R-1.
Mr. Pankaj Batra, Advocate for R-2.

+ WP (C) No. 8282/2009 & CM No.5094/2009
WP (C) No.8338/2009 & CM No.5194/2009
WP (C) No.8339/2009 & CM No.5196/2009

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Mr. Harish Malhotra, learned Sr. Advocate appearing for the petitioner states that since relief has been granted in the appeals filed by the appellant by the CIT (Appeals), these writ petitions have become infructuous. He, therefore, seeks permission to withdraw these petitions.

Hence these petitions are dismissed as withdrawn.

A.K. SIKRI, J.

SURESH KAIT, J.

NOVEMBER 01, 2010
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